

Name of the Corporate Debtor: FIPOLA RETAIL (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 03-05-2023; List of Creditors as on: 17-01-2024; Name of IP: SUDHIR GS; Process Number: 1; Last 5 digit of registration number: 14183

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	334909156	11	207122831	33.92	0	105502356	22283969	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	89	13950747	63	9332757	1.53	0	4617990	0	Annexure 6
7	Operational creditors (Government Dues)	4	37371416	4	37371416	6.12	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	138	301807439	132	277587144	45.46	0	24220295	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	101746796	9	79188409	12.97	0	22558387	0	Annexure 9
Total		252	789785554	219	610602557	100.00	0	156899028	22283969	